

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 1645 OF 2009

DASRATH Appellant (s)

VERSUS

STATE OF M.P. Respondent(s)

(With office report)

Date: 21/04/2010 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR
HON'BLE DR. JUSTICE MUKUNDAKAM SHARMAFor Appellant(s) Dr. J.N.Singh, Sr. Adv.
Mr. Jai Prakash Pandey, Adv.For Respondent(s) Ms. Aishwarya Bhati, Adv.
Mr. Rashid Khan, Adv.
Mr. C.D.Singh, Adv.UPON hearing counsel the Court made the following
O R D E R

Dr. J.N.Singh, learned senior counsel appearing for the appellant commenced his arguments at 11.50 A.M. and concluded at 12.45 P.M. Thereafter Ms. Aishwarya Bhati, learned counsel appearing for the respondent commenced her arguments at 12.45 P.M. and concluded at 3.30 P.M. After that Dr. J.N.Singh, learned senior counsel, in rebuttal, made his submissions for thirty minutes and was on his legs when the court rose for the day leaving the matter as part-heard.

List on 22.04.2010 as part-heard.

(Shashi Sareen)
Court Master(Shashi Bala Vij)
Court Master